

Strike By Employees and Labour Organisations

5057. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some employees and labour organisations of his Ministry had gone on strike in support of their demands during the last three years;

(b) if so, the details thereof;

(c) whether the principle of 'no wages for no work' for the period of the strike has been enforced uniformly on the employees and labourers of all these organisations who went on strike; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Setting up of Tourist Lodge at Ranikhet

5058. SHRI HARISH RAWAT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any plan to develop Ranikhet tourist spot and the golf ground located there;

(b) if so, the details thereof and the time by which this plan is likely to be implemented:

(c) whether any proposal has been received from the State Government of Uttar Pradesh to set up a tourist lodge there with the cooperation of the India Tourism Development Corporation and

(d) if not whether Union Government propose to set up a tourist lodge there?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d). The Central Department of Tourism provides financial assistance for develop-

ment of tourism infrastructure at tourist centres on the basis of specific proposals received from the State Governments. The Department of Tourism has not received any proposal from the Government of Uttar Pradesh for central financial assistance for development of tourism infrastructure at Ranikhet. The ITDC also has not received any proposal from the Government of Uttar Pradesh to set up a Tourist Lodge with their cooperation at Ranikhet.

[English]

Implementation of Package Benefits for Doctors

5059. SHRI MAHENDRA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 1 August, 1988 to Starred Question No. 71 regarding implementation of package benefits for doctors and state:

(a) whether in view of the delay in implementing the various items of the agreement reached, following the doctors' strike last year, Government propose to give effect to the benefits that are likely to accrue to doctors with retrospective effect;

(b) if so, from which date; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) to (c). There is no proposal to give retrospective effect to the package benefits announced last year for the doctors as delay in implementing certain items of the package is due to administrative formalities and constraints.

Purchase of Westland Helicopters

5060. SHRI MAHENDRA SINGH:
SHRI S.M. GURADDI:
SHRI G.S. BASAVARAJU:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether W-30 Westland helicopters have been found suitable for Indian condi-